## भारतीय खाद्य सुरक्षा और मानक प्राधिकरण (खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण) (एचआर डिवीजन)

एफडीए भवन, कोटला रोड, नई दिल्ली-110002

अप्रैल, 2022

To

Section Officer, (Admn.), Ministry of Health and Family Welfare, Directorate General of Health Service, Central Drugs Standard Control Organization, FDA Bhawan, New Delhi - 110002.

Subject:

Forwarding of Annual Immovable Property Return (IPR) for the year 2021 (as on 31.12.2021)-reg.

Sir,

Please find enclosed herewith a statement of Immovable Property Return (IPR) (in original) for the year 2021 (as on 31.12.2021) in respect of Dr. Inderjeet Singh Hura, Joint Director, working in Food Safety and Standards Authority of India on "deputation on Foreign Service terms" basis for further necessary action at your end.

भवदीय

(कीर्ति राज)

सहायक निदेशक (एचआर)

## Encl. As above

Copy to:

- Dr. Inderjeet Singh Hura, Joint Director, Food Safety and Standards Authority of India, FDA Bhavan, Kotla Road, New Delhi-110 002.
- Personal file of officer concerned/ Guard file.

Statement of Immovable property on first appointment/Annual return as on 31st December 2021

Name of officer (in full) and service: Dr Inderjeet singh Hura 2. Service to which the officer belong: Central Govt in deputation parent dept CDSCO

Name of officer (in full) 3. Pay:level 12(7880) Name of District Sub Division Taluk and Village In which property is situated	0-209200)  Name & Details Of property Housing ,Lands and other building	Cost of construction /Acquirement (and year when purchased )including of land in case of house and year when purchased	:_Joint Director Present value	If not in own name, state in whose name helds and his/her relationship with the Government Servant	How acquired whether by (i) purchase, lease/mortgage inheritance gift or otherwise (ii) with date of acquisition and (iii) name with details of person/persons from whom acquired	Annual income from the property	Remarks 8
		purchaseu	4	5	6		GPF Rs 2.97.000 vide F
1  1. S-8 Ajmer Road Beawar  2. 137,Prem Nagar Beawar  3. S-10 Ajmer Road Beawar  4. C-158Ashoka Enclave pt 2 Faridabad	2 1.0ffice premises in 72 yard(Commercial) 2.Residential 3.(Commercial) 4.Residential	1.Purchase in 6 March 2006  2.Purchase in 1995  3. Purchase in 2012 4.Purchase in 2018	1.Approx 15 Lakhs 2. Approx 15 Lakhs2. 3.Approx 5 Lakhs 4.Approx. 1,3 Cr	1.Jointly Jasleen Kaur and Own name  2.Jointly Late Kesar Kaur (My Sister )and Own name  3.Jointly Jasleen Kaur and Own name.  4.Jointly Manpreet Kaur (Wife ) and Own name	1.99 years Lease purchased on 6/3/2006  2.Purchase in 1995  3.99 years Lease purchased In the year 2012 4. Purchase in 2018	Approx 75 000/- Approx 75 000/-	No 9.8(ISF)GPF Dat dated 1/3/2006 GPF Rs 1.50,.000 vide F No 9.8(ISF)GPF Dated 7/10/2008 Bank Loan and saving, Loan (BOB Nirman Bhawan 90 Lakh+GPF(17 lakh)own+gpf(11 Lakh)spouse +ppf(2.37+1 lakh) +FD/saving